

# **HIGH COURT OF SIKKIM GANGTOK**

**No. 06 /Judl./HCS**

**Dated: 16/01/2026**

## **NOTIFICATION**

In partial modification of Notification No. 66/Judl./HCS dated 12.12.2025, it is hereby notified that the Vacation Court during the ensuing winter vacation will be available from 01.01.2026 to 08.02.2026.

By Order,

*sd/-*  
**REGISTRAR**

**Memo No.: 391-41/Judl./HCS**

**Dated: 16/01/2026**

### **Copy to:**

1. Additional Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim, Gangtok;
2. Additional Registrar-cum-PS to the Hon'ble Judge, High Court of Sikkim, Gangtok;
3. Joint Registrar-cum-Sr. Judgment Writer to the Hon'ble Judge, High Court of Sikkim, Gangtok;
4. P.A. to Registrar General, High Court of Sikkim, Gangtok;
5. P.A. to Central Project Co-ordinator, eCourts Project, High Court of Sikkim, Gangtok;
6. Principal District & Sessions Judge, Gangtok;
7. All District & Sessions Judges;
8. Advocate General, the State of Sikkim, Gangtok;
9. Additional Advocate General, the State of Sikkim, Gangtok;
10. Legal Remembrancer-cum-Secretary, Law & Parliamentary Affairs Department, Government of Sikkim, Gangtok;
11. Member Secretary, Sikkim State Legal Services Authority, Gangtok;
12. Director, Sikkim Judicial Academy, Sokeythang;
13. All Chief Judicial Magistrate-cum-Civil Judges (SD), Sikkim;
14. All Civil Judge-cum-Judicial Magistrates, Sikkim;
15. President, Bar Association of Sikkim (High Court & Subordinate Courts) Gangtok;
16. President, Sikkim High Court Bar Association, Gangtok;
17. President, Namchi Bar Association, Namchi;
18. President, Bar Association of Gyalshing & Soreng;

19. Deputy Solicitor General of India, Gangtok;
20. All Sections In-charge, High Court of Sikkim, Gangtok;
21. Computer Cell, High Court of Sikkim for uploading the same in the official High Court website;
22. Notice Board;
23. Guard file and
24. File.

**JOINT REGISTRAR-cum-READER**

*[Signature]*  
16/01/2026